

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Indian Bank  
Vs  
Infinitas Energy Solutions Pvt. Ltd.

**MAIN PETITION NUMBER** :CP/558/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1216(CHE)2023, IA(IBC)/1217(CHE)2023, IA/795(CHE)/2023,  
IA/496(CHE)/2023, IA/495(CHE)/2023, IA/1352/IB/2020, IA/363/CHE/2021,  
MA/2(CHE)/2022, IA/954(CHE)/2022

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**ORDER**

Present: Shri. V.V. Sivakumar, Ld. Counsel for the Liquidator in all the IAs.

Shri. K. R. Arun Shabari, Ld. Counsel for R1 & R2  
in IA/795(CHE)2023, IA(IBC)/1216(CHE)2023,  
IA(IBC)/1217(CHE)2023 & IA/495(CHE)2023.

Shri. Dwarakesh Prabhakaran, Ld. Counsel for R3 & R4  
in IA/795(CHE)2023, IA(IBC)/1216(CHE)2023 &  
IA(IBC)/1217(CHE)2023.

Shri. D.T. Babu, AGM (Legal) for the Applicant in IA/1352/IB/2020  
and for the Respondent in IA/363/CHE/2021.

List the matter before the Regular Benchon **11.06.2024 (Physical Hearing)**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs